

~~strictly  
See pages 8  
Bench  
Set 20~~  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.

M.A./O.A./T.A./ 189 / 1989

B. J. Upadhyay

Applicant(s).

Versus

Union of India vs Respondent(s).

B. J. Upadhyay Adv. for the Respondents.

SR. NO	DATE.	ORDERS.
		Dismissal (Copy Served)
14/6		Pl. issue notice reg pending Deliv to respo.
17/7		RPAO received from respo. 2, 3.
14/9/89		Pls (St. change from 17/9/89 to due to oral instruction for but any matter for FAT to be Monday Wednesday & Friday)
15/9/89		Pls (St. change from 14-9-89 to 17/9/89 due to more than 5 matter for admissions 14-9-89)
20/9		Pl inform applicant / applicant wtr. of order dt 17/9/89

31  
OJ-4/89  
C.A./187/89

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

13/6/1989

Neither applicant nor his advocate present.

Mr. B.R. Kyada learned advocate for the respondent present. Pending admission. Issue notice on the respondents to reply on admission within 15 days. Both parties to satisfy whether the impugned order of suspension is appealable or not, with rules. The case be posted on 7th July, 1989 for admission.

*P. H. Trivedi*  
( P H Trivedi )  
Vice Chairman

\*Mogera

Coram : Hon'ble Mr.P.M.Joshi : Judicial Member  
Hon'ble Mr.M.M.Singh : Administrative Member

15/09/1989

In this application the petitioner Shri B.J.Upadhyay who is working as Head Booking Clerk, at Chandkheda Station (Western Railway), has filed this application challenging the order of suspension dated 8.2.1989-A-9.

When the matter came up for admission for the first time on 13.6.1989, neither the applicant nor his ~~nor the~~ <sup>nor</sup> ~~instead of~~ counsel was present. However, ~~not~~ dismissing the application for default, the matter was adjourned. Again when the <sup>is -</sup> ~~is -~~ <sup>16-day</sup> matter ~~is -~~ posted for admission ~~not~~ neither the applicant nor his counsel present. We have therefore, no alternative but to dismiss the application for default. Accordingly, the application is dismissed for default.

M. M. Singh  
( M.M.Singh )  
Administrative Member

  
( P.M.Joshi )  
Judicial Member